

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3226
ANSWERED ON:30.08.2013
MONITORING MECHANISM ON FUNDS UTILISATION FOR STS
Rajaram Shri Wakchaure Bhausahb

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Ministry has any mechanism to monitor the utilisation of funds meant for the welfare of Scheduled Tribes (STs) by various Ministries and State Governments;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the steps taken or proposed to be taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SMT. RANEE NARAH)

(a) to (c): No, Madam. The Ministry of Tribal Affairs, like various other Administrative Ministries, is required to monitor the utilization of funds for the schemes / programmes which flow from the subjects allocated under Government of India (Allocation of Business Rules) 1961. Under these Rules, the sectoral programmes / schemes for the welfare of Scheduled Tribes, including monitoring their financial performance, is the responsibility of the concerned Central Ministry / Department.